## GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:3030 ANSWERED ON:11.12.2014 RELEASE OF FUNDS P. Shri Nagarajan;Reddy Shri Mekapati Rajamohan;Shekhawat Shri Gajendra Singh

## Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Union Government has received many complaints of slow progress in implementation of drinking water and sanitation schemes;

(b) whether the Union Government is going to levy hefty penalty on the State Governments for delaying implementation of the projects;

(c) if so, the details thereof;

(d) the total number of drinking water and sanitation schemes being implemented by various States along with funds allocated, State/UT-wise;

(e) the amount spent and the targets achieved under each of the schemes, State/ UT-wise;

(f) whether the Government has issued directives to State Governments concerned for not releasing funds for drinking water and sanitation schemes in their States; and

(g) if so, the details thereof and the reaction therefor?

## Answer

MINISTER OF STATE FOR DRINKING WATER & SANITATION (SHRI RAM KRIPAL YADAV)

(a) No Madam.

(b) No Madam.

(c) Does not arise.

(d)& (e): The State-wise details of allocation, release, expenditure, targets and achievements under the National Rural Drinking Water Programme (NRDWP) for the year 2014-15 as on 09.12.2014 is given at Annexure I.

Under rural sanitation programme, the Swachh Bharat Mission (Gramin) {SBM(G)}, projects are sanctioned district-wise. Currently 627 district sanitation projects are under implementation. State/UT wise sanitation projects are at Annexure II. Since SBM(G) is a demand driven scheme, no State/UT-wise allocations are made. However, State/UT-wise central share released and Individual household latrines constructed under the Total Sanitation Campaign (TSC)/ Nirmal Bharat Abhiyan (NBA)/ {SBM(G)} during last 3 years and current year is at Annexure-III.

(f): No Madam.

(g) Does not arise.